

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.3705
TO BE ANSWERED ON 09.08.2016

Appointment of CMD in EPIL

3705. DR. ARUN KUMAR:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the term of the present CMD, Engineering Projects India Ltd. (EPIL)—a PSU under Ministry of Heavy Industries has expired in the month of February, 2014;
- (b) if so, the status of appointment of a new CMD in EPIL;
- (c) whether the same CMD is being allowed to continue without the ACC's approval; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a): It is stated that the tenure of Shri S.P.S. Bakshi, CMD, EPI had expired on 04.02.2014, and the proposal for further extension or non-extension of his tenure as CMD, EPI beyond 04.02.2014 (date of expiry of his 05 years tenure) was under consideration of the competent authority (ACC).

(b) & (c): The same CMD i.e. Shri S.P.S. Bakshi has been allowed further extension of tenure beyond 04.02.2014 till 30.09.2018 (date of superannuation) by the competent authority (ACC).

(d): DoP&T vide letter dated 17.05.2016 conveyed the approval of ACC extending the tenure of Shri SPS Bakshi as CMD, EPIL for a period beyond 04.02.2014 (i.e. the date of expiry of his five year tenure) i.e, w.e.f. 05.02.2014 till 30.09.2018 (i.e. the date of his superannuation) or until further orders, whichever is earlier.
